21.3.90 Hon. D.K. Agrawal, J.M. Hon. K. Obayya, A.M.

Misc.Application No. 177/90 has been presented by Shri J.N. Mathur, Standing Counsel , C.S.I.R. and on his request taken up after notice issued to Shri A. Misra, counsel for the applicant. We have heard the learned counsel for the respondents. We are of the opinion that there is not much ground to vary our order dated 19.3.90 whereby we directed the respondents not to hold interviews on 20th to 22nd of March, 1990. However, in respect of 6 posts of Scientists 'B' for which interview is to be held on 22nd March, 1990, we consider that there being no particular alligation , 45 As regards the variance in qualification in respect of post of Scientist 'B' in the advertisement or the integrated recruitment and assessment scheme (post falling in Group IV-1) we hereby modify the order dated 19.3.90 to the extent that the interview for scheduled for 6 posts of Scientist 'B' shakkxbexhekdxam 22.3.90 may be held but the result of the same shall not be declared 5.4.90 wisen the matter is listed for orders.

J.M.

Dragon